

[*Translation*]

**Recruitment of various Posts in  
CCRH, New Delhi**

4845. SHRI RAMCHANDRA VEERAPPA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Council for Research in Homoeopathy is under the administrative control of his Ministry;

(b) if so, the recruitment procedure adopted for appointing Research Assistants, Research Fellows, Assistant Research Officers and Homoeopathic Doctor on temporary and permanent basis;

(c) the details of appointment made on the said vacant posts during June, 1997 to June, 1998; and

(d) the steps taken by the Government to fill up the vacant posts?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes Sir.

(b) Senior Research Fellows and Junior Research Fellows are appointed on a fixed tenure of three years on the recommendations of duly constituted Selection Committee or on the recommendations of the Project Head depending on the need of the research programme. Assistant Research Officers are appointed 50% by direct recruitment and 50% by promotion. Recruitment to Research Assistants is made by direct recruitment. There is no post of 'Homoeopathick Doctor' as such in the Council.

(c) Appointments were made to the posts of one Senior Research Fellow and four Junior Research Fellows during June 1997 to June 1998 by the Council.

(d) Advertisement calling for applications to fill up three vacant posts of Assistant Research officers has been issued in May, 1998.

**Displaced Kashmiri**

4846. SHRI SUSHIL CHANDRA VARMA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of displaced Kashmiri families returned to their homeland during the last three years, year-wise;

(b) whether such families have got back the possession of their houses and lands (there);

(c) if so, the details thereof;

(d) whether members of the displaced families returned to Kashmir have been killed by militants; and

(e) if so, the number thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (e) Information is being collected from the State Government and will be laid on the Table of the House.

**Child Health Programme**

4847. SHRIMATI USHA VERMA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to State:

(a) whether the Government have introduced Child Health Programme in Uttar Pradesh;

(b) if so, the details thereof, District-wise; and

(c) the details of amount allocated for the said programme by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (c) Ministry of Health and Family Welfare have reported that a reproductive and Child Health Programme is being implemented throughout the country including Uttar Pradesh during the 9th Five Year Plan. Under this programme the interventions which include immunisation programme, control of Acute Respiratory Diseases and diarrhoeal diseases, prophylaxis against Vitamin A & Iron deficiencies are being implemented in all districts. In addition, equipment for essential newborn care is being provided to PHCs, CHCs district hospitals in a phased manner. The outlay for the RCH programme during 9th plan period amounts to Rs. 5112.53 crores.

[*English*]

**Iodised Salt**

4848. SHRIMATI BHAVNA KARDAM DAVE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the states at present to include iodised salt in the Provision of Food Adulteration Act, 1954 and 1955 because of evaporation character of iodine and other factors like sunrays and wooden platform for its storage;

(b) whether the Government propose to amend the said Act accordingly so that no prosecution except imposition of panalty is applicable as it is a natural product;

(c) if so, the time by which this Act is likely to be amended; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) The standards for iodised salt have been prescribed under the Prevention of Food Adulteration Act, 1954 & rules, 1955 which are applicable throughout the country. The requirements of iodine content in the standards of iodised salt have been prescribed based on the advice of experts and taking into account all relevant factors.

(b) to (d) Do not arise.

#### **Allocation of Rice to Manipur**

4849. SHRI TH. CHAOBA SINGH : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the quantity of rice allocated to Manipur per month for the people BPL and APL since the commencement of this new system;

(b) the quantity of rice out of the allocated quantity actually transported to FCI godown at Imphal; and

(c) the manner by which the Government propose to transport the balance quantity of rice to FCI godown at Imphal without any further delay?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) The month-wise quantities of rice allocated to Manipur since introduction of Targetted Public Distribution System (TPDS) are given in the enclosed Statements.

(b) During June, 1997 to June, 1998 22,341 MTs of rice was transported to FCI godown at Imphal.

(c) FCI normally moves foodgrains stocks to Imphal godown by road mainly from its base depot at Dimapur. While allotments of foodgrains are made for the State as a whole and no appointment of quantities for FCI godown at Imphal is made by the Government of India, at times, stocks moved by FCI to Imphal are less than the desired quantities due to operational and law and order problems. As such the State Government also lifts foodgrains from Dimapur.

#### **Statement**

*Quantity of Rice Allocated to Manipur under TPDS for BPL and APL Families since June, 1997 Onwards*

(In Metric Tonnes)

Month	Allocation of Rice	
	BPL	APL
June, 97	760	3400
July, 97	1080	3080
August, 97	1080	3080
September, 97	1300	2860
October, 97	1300	2860
November, 97	1300	2860
December, 97	1300	2860
January, 98	1300	2860
February, 98	1300	2860
March, 98	1300	2860
April, 98	1300	2860
May, 98	1300	2860
June, 98	1300	2860

#### **Welfare Projects of Orissa**

4850. SHRI RAMA CHANDRA MALLICK : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to State: